

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 31987/2017

(Arising out of impugned final judgment and order dated 23-05-2017 in CRLA No. 2982/1982 23-05-2017 in CRLA No. 2873/1982 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

MOHD. KALIM KHAN & ANR.

Respondent(s)

( IA No.114577/2017-CONDONATION OF DELAY IN FILING and IA No.114578/2017-EXEMPTION FROM FILING O.T.)

Date : 13-11-2017 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI  
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Petitioner(s) Mr. S.R. Singh, Sr. Adv.  
Mr. Ankur Prakash, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Delay condoned.

Leave granted.

(ASHWANI THAKUR)  
COURT MASTER (SH)

(MALA KUMARI SHARMA)  
COURT MASTER